

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Punjab National Bank
Vs
Cauvery Power Generation Pvt Ltd

MAIN PETITION NUMBER : IBA/756/2019

(IA/MA) APPLICATION NUMBERS

IA/1575(CHE)/2023 in IA/683/2021; IA/683/CHE/2021
IA/1576(CHE)/2023; IA/1577(CHE)/2023 in IA/684/2021
IA/684/CHE/2021; IA/757(CHE)/2021; IA(IBC)/1167(CHE)2023 in IA/484/2022
IA(IBC)/1168(CHE)2023 in IA/484/2022; IA(IBC)/1170(CHE)2023 in IA/484/2022
IA(IBC)/1171(CHE)2023 in IA/484/2022; IA(IBC)/1172(CHE)2023 in IA/484/2022

ORDER

Present: Mr. Srinath Sridevan, Ld. Senior Counsel for successful auction purchaser along with Ms. Lakshana Viravalli.
Mr. Arun C Mohan, Ld. Counsel for Financial Creditor.
Mr. Sasank Iyer, Ld. Counsel for Liquidator in all IAs.
Mr. Ravi Rajagopalan, Ld. Counsel for R1 & R3 in IA/683 of 2021; R1 & R2 in IA/684/2024; R1, R2, R4 and R5 in IA/757/2021.
Mr. Ravi Rajagopalan, Ld. Counsel for Applicant(s) in IAs/1167, 1168, 1170, 1171 and 1172 of 2023.
Mr. Ravi Rajagopalan, Ld. Counsel for R1 and R2 in IAs/1575, 1576 and 1577 of 2023.
Mr. S.Kavin, Ld. Counsel for R2 in IA/1575/2023 in IA/683/2021.

Arguments in terms of the order dated 03.06.2024 partly heard.

Ld. Counsel for the Applicant seeks time to take instructions as to the gratuity payments.

List all the applications for further arguments on **13.08.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)